

WP(C) No. 220/2013

**BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

10.04.2014

As prayed for, list this case on 17.04.2014.

JUDGE

Sylvana

**BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

10.04.2014

As prayed for list on 17.04.2014.

JUDGE

Sylvana

**BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

10.04.2014

As prayed for by the learned counsel for the petitioner, list this case on 22.04.2014.

JUDGE

Sylvana

**BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

10.04.2014

As prayed for by the learned counsel for the petitioner, list this case on 22.04.2014.

JUDGE

Sylvana

**BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

10.04.2014

As prayed for by Mr. H.L.Shangreiso, learned counsel for the appellant, list this case on 24.04.2014.

JUDGE

Sylvana

**BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

10.04.2014

Mr. H.L.Shangreiso, learned counsel who entered appearance on behalf of the respondent.

Mr. A.H.Hazarika, learned counsel is directed to serve a copy of this application to the learned counsel for the respondent in course of the day.

List this case on 24.04.2014.

JUDGE

Sylvana

**BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

10.04.2014

List on 24.04.2014.

JUDGE

Sylvana

**BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

10.04.2014

As prayed for by the learned counsel for the petitioner, list this case on 24.04.2014.

JUDGE

Sylvana

**BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

10.04.2014

As prayed for by Mr. H.L.Shangreiso, learned counsel who entered appearance on behalf of the petitioner, list this case on next Tuesday (15.04.2014).

JUDGE

Sylvana

**BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

10.04.2014

Heard Mr. S.Sen, learned counsel appearing for the petitioner and Mr. N.D. Chullai, Sr. GA assisted by Mr. S.Sen Gupta, GA appearing for respondents No. 1, 2 & 3, Mr. K.Baruah, learned counsel appearing for respondents No. 4 & 5 and also Mr. G.S. Massar, Sr. counsel assisted by Mr. J.M.Thangkhiew, learned counsel appearing for respondents No. 6 & 7.

Hearing concluded.

Judgment reserved.

JUDGE

Sylvana

**BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

10.04.2014

As prayed for by Mr. H.G.Baruah, learned counsel appearing for the petitioner, list this case on 24.04.2014.

JUDGE

Sylvana

WP(C) No. 42/2013

**BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

10.04.2014

As prayed for, list this case on 17.04.2014.

JUDGE

Sylvana

**BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

10.04.2014

As prayed for by Mr. H.G.Baruah, learned counsel appearing for the petitioner, list this case on 24.04.2014.

JUDGE

Sylvana

WP(C) No. 61/2013

**BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

10.04.2014

As prayed for list this case on 17.04.2014.

JUDGE

Sylvana

**BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

10.04.2014

As prayed for by Mr. H.G.Baruah, learned counsel appearing for the petitioner, list this case on 24.04.2014.

JUDGE

Sylvana

WP(C) No. 73/2013

**BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

10.04.2014

As prayed for, list this case on 17.04.2014.

JUDGE

Sylvana

WP(C) No. 110/2013

**BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

10.04.2014

List on 15.04.2014.

JUDGE

Sylvana

WP(C) No. 199/2013

**BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

10.04.2014

As prayed for, list this case on 17.04.2014.

JUDGE

Sylvana

WP(C) No. 212/2013

**BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

10.04.2014

List this case on 17.04.2014.

JUDGE

Sylvana